

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/30(CHE)/2024
APPLICATION NUMBER : CA(CAA)/68(CHE)/2023
NAME OF THE PETITIONER : Aarti Realtors (India) Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Sr. Counsel Mr. P.H. Arvinth Pandian for the Petitioner. Mr. B. Palani for Official Liquidator. Ld. Counsel Mr. Avinash Krishnan Ravi for RD.

OL report, RD report and Income Tax Report has been filed.

Affidavit has been filed meeting the objections of the IT Department on 26.06.2024

List the petition for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk